GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2046 TO BE ANSWERED ON 21ST DECEMBER, 2018

DIALYSIS FACILITIES

2046. ADV. NARENDRA KESHAV SAWAIKAR: SHRI BHEEMRAO B. PATIL:

SHRI CHHOTE LAL:

SHRI BHAIRON PRASAD MISHRA:

SHRI VIJAY KUMAR HANSDAK:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the number of patients requiring dialysis is steadily increasing in the country and if so, the details thereof during the last four years, State/UT-wise;
- (b) whether the number of dialysis machines in the country is lesser than the actual requirement and if so, the details thereof indicating the number of hospitals where dialysis centre have been opened and where they are yet to be opened, State/UTwise;
- (c) whether Government hospitals are adequately equipped to provide free dialysis to the increasing number of patients and if so, the details thereof;
- (d) whether the Government is providing any financial and logistic support to States to increase the number of dialysis machines and if so, the details thereof, indicating the financial and other assistance provided during each of the last three years, State/UT-wise; and
- (e) the other steps being taken by the Government to effectively implement the Pradhan Mantri National Dialysis Programme in the country?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) to (e): As informed by Indian Council of Medical Research, Kidney diseases are estimated to be increasing, mostly due to increasing number of patients with diabetes and hypertension and increasing acute kidney injury cases which may require increased number of dialysis machines in the country.

Nationwide scientific estimation of number of patients of Chronic Kidney Diseases (CKDs) has not been carried out. However, in some of the small population based studies, prevalence was found to be 0.79% in North India and 0.16% in South India.

The details of dialysis machines available in the country is not maintained centrally. However, such facilities are provided at many Central and State Government institutions.

Public Health being a State subject, financial and technical support under NHM including under National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Disease and Stroke (NPCDCS) is being provided to States/UTs for strengthening of their healthcare system including for dialysis services in District Hospitals/public health facilities, based on the proposals received from State/UT governments in their Programme Implementation Plans.

The Government of India is implementing PMNDP, which was rolled out in 2016 for which guidelines for the Programme including model Request for Proposal (RFP) from the private providers (for Public Private Partnership Mode) have been issued. As per the guidelines, the private partner is envisaged to provide medical human resource, dialysis machine along with Reverse Osmosis (RO) water plant infrastructure, dialyzer and consumables, while the space, power, and water supply within District Hospitals are to be provided by the State Governments.

The State-wise detail of approvals given for implementation of Pradhan Mantri National Dialysis Programme (PMNDP) for the FY 2016-17 & 2017-18 are at Annexure-I & Annexure-II respectively.

State-Wise Details of approvals given for implementation of PMNDP under NHM for the year 2016-17.

S. No	State/UT	Total Amount Approved in 2016- 17
		(Rs in Lakhs)
1	Andhra Pradesh	1170
2	Arunachal Pradesh	100
3	Assam	360
4	Bihar	2000
5	Chhattisgarh	600
6	Goa##	499
7	Gujarat	300
8	Haryana	400
9	Himachal Pradesh	100
10	Jammu & Kashmir	200
11	Jharkhand	630
12	Karnataka	2000
13	Kerala	40
14	Madhya Pradesh	1874.64
15		673.41
16	Manipur#	115.2
17	Meghalaya	100
18	Mizoram##	0
19	Nagaland	46.74
20	Odisha	200
21	Punjab	100
22	Rajasthan	500
23	Sikkim	25
24	Tamil Nadu	425.99
25	Telangana	140
26	Tripura	192
27	Uttarakhand	400
28	Uttar Pradesh	1051.2
29	West Bengal	737
30	A& N Islands	0
31	Chandigarh	0
32	D & N Haveli	0
33	Daman & Diu	0
34	Delhi	300
35	Lakshadweep	0
36	Puducherry###	45.00
	Total	15325.2

[#]Approval for Operationalisation of Dialysis Unit at RIMS, JNIMS and Private Hospitals through PPP Model

^{##}State was approved 4 Dialysis machines previously. 2 functional in Aizawal and 2 would be functional in DH Lunglei.

^{###} General Hospital

State-Wise Details of approvals given for implementation of PMNDP under NHM for the year 2017-18.

S No	Name of the State/UT	Amount Approved (Rs in Lakhs) FY 2017-18
1	Andhra Pradesh	1129.92
2	Assam	500
3	Bihar	1600
4	Delhi	1439.08
5	Goa	400
6	Gujarat	2162.42
7	Himachal Pradesh	200
8	Jammu & Kashmir	200
9	Karnataka	1494.8
10	Madhya Pradesh	571.44
11	Maharashtra	1626.18
12	Nagaland	46.74
13	Odisha	358.45
14	Puducherry	99
15	Rajasthan	1050
16	Sikkim	152.96
17	Tamil Nadu	272
18	Telangana	400
19	Tripura	150
20	Uttar Pradesh	2040.08
21	Uttarakhand	1000
22	West Bengal	913
	Total	17806.07